

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
8490-8491/2018

MUTTAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 05-03-2019 These petitions were called on for hearing today.

For Petitioner(s)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of the sole
respondent.

List again on 25.3.2019.

ANIL LAXMAN PANSARE
Registrar